

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court No. 1 & 2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 30-11-2017
Time: 10.30 am

Court - 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.271 of 2017(SZ)	Ashok.G Belthangadi Taluk, Dakshina Kannada District and 3 others Vs State of Karnataka, Rep.,by its Principal Secretary, Dept of Revenue, Bangalore and 10 others	M/s. B.Mohan Counsel for Applicant	For Admission
2	Application No.254 of 2017(SZ)	T.Thangaiya Pandian Old Washermenpet Chennai Vs Tamil Nadu Pollution Control Board Rep.,by its Chairman, Chennai and 5 others	M/s. G.Stanley Hebzon Singh Counsel for Applicant	Adjourned Admission
3	Application No. 42 of 2013 (SZ)	P. Radhakrishnan, Ooty. Vs The Union of India, MOEF, Rep by its secretary, New Delhi and others	M/s. M. Santhanaraman M.R. Sivakumar Counsel for Applicant M/s. M.Sumathi for R1 M/s.E.Manoharan for R2 to R5	
4	Application No.86 of 2017(SZ)	P.Subramani GudalurThe Nilgris Vs The Government of Tamil Nadu Rep.by its Secretary Department of Environment and Forest Government of Tamil Nadu Chennai and 7 others	M/s.G.Jeremiah Counsel for Applicant M/s. E.Manoharan for R1 & R2, R4, R5 M/s.Rita Chandrasekar for R3 & R6 M/s.P.Srinivas for R7	For hearing

5	Application No.190 of 2015(SZ)	C.N. Prem Sagar, Gudalur, Nilgiris. Vs Gulalur Municipality, Rep. by Commissioner, Gudalur and 4 others	M/s. A.U. Ilango, Ashok Kumar Counsel for Applicant M/s.P.Srinivas for R1 M/s. E.Manoharan for R2,R3 M/s. G.M.Syed Nurullah Sheriff for R5	For hearing
6	M.A.No.323 of 2015(SZ) IN Application No.209 of 2015(SZ) Application No.209 of 2015(SZ)	Gudalur Municipality Rep.by The Commissioner, Gudalur, The Nilgiri Dist Vs Madayya, Gudalur Taluk, The Nilgiri Dist & 8 others Madayya, Gudalur Taluk, The Nilgiri Dist & another Vs Gudalur Municipality Rep.by The Commissioner,Gudalur, The Nilgiri Dist and 7 others	M/s.P.Srinivas Counsel for Applicant M/s.A.U.Ilango, Ashok Kumar for R1 & R2 for M/s. Rita Chandrasekar for R6 & R7 M/s. E.Manoharan for R4,R5 & R9,R8 M/s.A.U.Ilango, Counsel for Applicant M/s.P.Srinivas for R1 M/s. E.Manoharan for R3,R4 ,R7,R8 M/s. Rita Chandrasekar for R5 & R6	To vacate the Interim Injunction For hearing
7	Application No.151 of 2013 (SZ)	Marimuthu, Panaiyur Post, Kancheepuram & another Vs The UOI, Rep. by its Secy., MoEF, New Delhi and others	M/s. D. Nagasaila Counsel for Applicant M/s.Me. Sarashwathy for R1, R2 M/s. Rita Chandrasekar for R3 M/s. Jagdeep Kishore for R4	
8	M.A.No.43 of 2014(SZ) IN Appeal No.155 of 2013 (SZ)	The Conservation Action Trust, Mumbai and another Vs UOI, MoEF, New Delhi and others	M/s S. Kamaleshkannan Counsel for Appellant M/s.Me. Sarashwathy for R1 & R8 M/s E.Manoharan for R2, R3 & R7 M/s. Jagdeep Kishore for R4 M/s.Rita Chandrasekar for R5, R6	For hearing

9	Appeal No.161 of 2013 (SZ)	K. Saravanan, Ururkuppam, Chennai-90 & another Vs UOI, MOEF, New Delhi and others	M/s. D. Nagasaila Counsel for Appellant M/s.Me. Sarashwathy for R1 & R2 M/s. Jagadeep Kishore for R3	For hearing
10	Application No. 238 of 2013 (SZ)(THC) (WP No. 23744 of 2002 of High Court of AP)	Sri. Gurram Veerabhadram, and others Vs The Govt. of AP Rep by its Principal Secretary for Industries, Hyderabad and 4 others	M/s.D.Nagasaila Counsel for Applicant M/s.T. Sai Krishnan for R1 & R2 M/s Sarvabhauman Associates for R3 to R5	For hearing
11	Application No. 10 of 2017 (SZ)	Suo Motu Proceedings initiated Based on the news item Published in "The Times of India" Chennai – Edition dated 20.1.2017 on the caption "Bhavani river water unfit for consumption" and "waste from Mettupalayam Government Hospital ends up in Bhavani River" Vs The Chief Secretary, Government of Tamil Nadu, Chennai and 9 others	M/s.E.Manoharan for R1 to R7 M/s. Arokiaraj for R8 M/s.H.Yasmeen Ali for R9 & R10	For hearing
12	Application No.18 of 2017 (SZ)	M.Gobineelan, Sriumugai, Coimbatore – 641 302 Vs The Secretary to the Government Department of Environment and Forest, Government of Tamil Nadu, Chennai and 9 others	M/s.K.Myil Samy Counsel for Applicant E.Manoharan For R1, R2,R5 to R9 M/s . A.Ilango for R3 & R4 M/s.Akhil Akbar Ali for R10	
13	Application No. 58 of 2017 (SZ)	T.T.Rangasamy President, Bhavaani Nadhineer Matrum Nilathadi Neer Paadhuhaappuk	Mr.R.Natarajan Counsel for Applicant M/s E.Manoharan for R1 to R4, R7 to R9	

		Kuzhu, Mettupalayam Vs State Government of Tamil Nadu, Through its Chief Secretary Government of Tamil Nadu, Chennai and 8 others	M/s. P.Gnanasekaran for R5 Mrs.H.Yasmeen Ali for R6	
14	Application No.105 of 2017 (SZ)	D.Sathees Kumar Mettupalayam Vs State of Tamil Nadu Rep.,by its Chief Secretary, Secretariat, Chennai and 7 others	M/s. V.S.Senthil Kumar Counsel for Applicant M/s. E.Manoharan for R1,R2,R7,R8 M/s.H.Yasmeen Ali for R6	For hearing
15	Application No.22 of 2017(SZ)	Navroz Mody Kodaikanal Vs Union OF India Through its Secretary Ministry of Environment, Forests and Climate Change New Delhi and 4 others	Ritwick Dutta, Rahul Chowdry & Stanley Hebzon Singh Counsel for Applicant M/s.Me.Saraswathy for R1 M/s.D.S.Ekambaram for R2 Mrs.Rita Chandrasekar for R3 M/s. E.Manoharan for R4 M/s.S.Ramasubramani Associates for R5	For hearing
16	Application No.74 of 2017 (SZ)	V.Sankara Subramanian, Tirunelveli District Vs The State of Tamil Nadu Rep.,by the Secretary to Government, Department of Environment and Forest, Chennai and 4 others	M/s. S.Muthu Vairam Counsel for Applicant M/s. E.Manoharan for R1 M/s. Syed Nurullah Sheriff for R2 M/s. H. Yasmeen Ali for R3 M/s. Abitha Banu for R4,R5	For Reply of R1, R2
17	Application No.209 of 2017(SZ)	Environmental Health & Safety Research & Development Centre (EHSRDC) Through its Managing Director Bangalore and another Vs Karnataka State Pollution Control Board Through its Member Secretary, Bangalore and 3 others	M/s. Naveen R. Nath Counsel for Applicant M/s. Gokul Krishnan for R1 M/s. Syed Nurullah Sheriff for R3 M/s.Thirunavukarasu for R4	For Arguments

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
18	Application No.09 of 2014 (SZ) [WP. No. 8011 of 2011 (THC)]	Puducherry Environment Protection Association, Rep by its Secretary, Koodapakkam Post, Puducherry Vs Union of India, Rep by the Secretary, MoEF, New Delhi and 6 Others	M/s. A.yogeshwaran Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 M/s. K.R. Harin for R2, R5 & R6 Mrs. A. Sathyabama for R3 Smt. Yasmeen Ali for R4	For Report and Response to the Report
19	M.A.No.188 of 2017(SZ) IN Application No. 86 of 2016(SZ) Application No. 86 of 2016(SZ)	The Local Administration Department Government of Puducherry Rep.,by its Director Vs K. Lakshmanasamy, President, Perambai panchayat, Perambai, Villupuram Dist. K. Lakshmanasamy, President, Perambai panchayat, Perambai, Villupuram Dist. Vs The Union of India, Rep. by its Secretary, MoEF & CC, New Delhi and 7 others	M/s. K.R. Harin Counsel for Applicant M/s. Yogeshwaran.A for R1 M/s.M.Sumathi for R2 Mr. K.R. Harin for R3 to R7 Mrs. Sathyabama for R8 M/s.D.Lakshmiopathy for R9 M/s. Yogeshwaran.A Counsel for Applicant M/s.M.Sumathi for R1 Mr. K.R. Harin for R2 to R6 Mrs. Sathyabama for R7 M/s.D.Lakshmiopathy for R8	To vacate the stay R1 Objection not filed Response not filed
20	Application No.27 of 2016(SZ)	Suomotu Application News Items Published in “Eenadu” Telugu Dially Main Edition,Hyderabad, Dated 7.2.2016	M/s.Yasmeen Ali, R.Renuka Devi for R1,R2 R4, R5, R7, R8, R9, R10, R11, R12, R13,R14, R15, R16, R17,	Response not filed

		Vs The Chief Secretary, State of Telangana, Hyderabad and 19 others	R18, R19, & R20 M/s.T.Sai Krishnan for R3 & R6	
21	Application No. 131 of 2016(SZ)	B.R Lakshmanan The Nilgiris, Tamilnadu Vs The District Collector, Nilgiri District, Ooty and 13 others	Mr. B.R.Lakshmanan.M.Sc Party in Person M/s. E.Manoharan for R1,R3 to R6 M/s.Paul & Paul for R2	For Arguments
22	Application No.23 of 2017 (SZ) & M.A.No 52 of 2017(SZ)	Pooja Kumar Besant nagar Chennai Vs Union OF India Through its Secretary Ministry of Environment, Forests and Climate Change New Delhi and others	M/s.Ritwick Dutta Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 M/s. E.Manoharan for R2,R5 M/s.Rita Chandrasekar for R3 M/s.Abdul Saleem for R4 M/s. Fox Mandal Associates for R6 M/s.D.Ravichander P.Ssritha for R7	For Arguments

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Registrar